

-6-

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1909/97

New Delhi, this the 15th day of December, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri S.P. Biswas, Member (A)

1. Gopal Sharma s/o Shri Khem Lal Sharma,  
r/o Sector 12, Kanak Durga Colony,  
Delhi.
2. Gajinder Singh s/o Sh. Govind Singh,  
Sector 7, Jhuggi No. 79,  
R.K. Puram  
New Delhi.

....Applicants

(By Advocate: Shri U.Srivastava)

Versus

1. Govt. of N.C.T. Delhi through  
Secretary,  
5, Sham Nath Marg,  
Delhi.
2. Director General Home Guard  
and Civil Defence Delhi,  
Niskam Sewa Bhawan,  
Raja Garden, New Delhi.
3. Commandant Delhi Home Guard,  
CTI Complex, Raja Garden,  
New Delhi.

....Respondents

(By Advocate: Shri Jog Singh through Sh. Ajesh Luthra)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J) -

This OA has been filed on behalf of the petitioners working in Home Guards whose services have been threatened to be terminated by an order dated 11.7.1997 stating that the petitioners are given notice for termination for the purpose of preserving the voluntary character of organisation. The operation of the said order was stayed by the interim order by this court in view of the fact that the judgement in similar matters were reserved for pronouncement. In all the connected matters

judgement has already been given on 12.12.1997 vide OA No. - 7 -  
1753/97 etc. in the matter of I.S. Tomar & Ors. vs. UOI  
& Ors.

In view of the final disposal of the said case  
it is clarified that the reliefs given to the petitioners  
therein shall also be applicable to the petitioners in this  
case as well wherever it is applicable.

After notice respondents have filed their  
reply and copy thereof has already been served on the  
petitioner. Since this matter is covered, we do not intend  
to detain the same further on Board and dispose of this  
applying ratio and directions in the above said case to the  
present case as well.

With this, this OA is disposed of with no order  
as to costs.

  
(S.P. Biswas)  
Member (A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)

na